

1	2	3	4	5
21. Maharashtra	176629	979620	1217258	1276588
22. Manipur	4931	19723	19732	19743
23. Meghalaya	5043	20283	20339	20359
24. Mizoram	1522	6098	6163	6181
25. Nagaland	3325	13307	13307	13318
26. Odisha	77771	312019	313728	314334
27. Puducherry	868	8125	12243	12249
28. Punjab	19405	212106	398167	398431
29. Rajasthan	99409	397980	398167	398431
30. Sikkim	1233	5127	5136	5566
31. Tamil Nadu	92052	429068	493111	558428
32. Tripura	7620	30556	30584	30740
33. Uttar Pradesh	309759	1239455	1240286	1240789
34. Uttranchal	7088	83673	86428	89845
35. West Bengal	187639	750761	751275	751536
Total allocation	1828349	8066713	8758660	9104266

Note: Allocation of Jammu and Kashmir include 3600 MT (4626 KL) KL for Laddakh Region allocated on yearly basis

Effective 2011-12 - Allocation for Lakshadweep is for full year

#### **Demand for price hike by oil companies**

‡5077. SHRI THAAWAR CHAND GEHLOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government-owned oil companies have suggested Central Government to increase the prices of petrol products.

(b) whether oil companies have warned Government that if the prices are not increased, they will stop the oil supply; and

‡ Original notice of the question was received in Hindi

(c) if so, the action taken by Government so far in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) The Public Sector Oil Marketing Companies (OMCs) have intimated that in case the prevailing under-recoveries are not adequately compensated, it may adversely impact the supply-demand balance of petroleum product.

(c) In view of the alarming situation arising out of projected under-recoveries of the OMCs and to reduce the burden of the rise in international oil prices on the consumers, Government took the following decision on 24th June, 2011:-

(a) Elimination of 5% Customs Duty on Crude Oil and reduction in Customs Duty on petroleum products by 5%.

(b) Reduction of Excise Duty on Diesel by Rs. 2.60 per litre. The remaining Excise Duty of Rs. 2.06 per litre on Diesel could not be reduced as it is earmarked towards Road and Education cess.

(c) Minimal price increase of Rs. 3/- per litre on Diesel, Rs. 2/- per litre on PDS Kerosene and Rs. 50/- Per 14.2 kg Domestic LPG cylinder excluding State levies.

The above measures have resulted in annual revenue loss of around Rs. 49,000 crore to the Central Government.

Even after the duty reductions and the increase in retail selling prices effective 25.06.2011, the OMCs have incurred under-recovery of Rs. 1,38,541 crore during the year 2011-12. This under-recovery is being shared by the Government and Public Sector Upstream Oil Companies under the Burden Sharing Mechanism. The detail of the under-recovery shared by the Government during 2011-12 is as follows:

(Rs. crore)		
Year	Total Under-recovery	Burden Sharing by government
2011-12	1,38,541	83,500

#### **Acute shortage of LPG Cylinder Refills**

5078. SHRI RAJKUMAR DHOOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there is an acute shortage of LPG cylinder refills in various parts of the country, including the National Capital Region (NCR):